

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1015

ANSWERED ON:29.07.2005

NATIONAL RURAL EMPLOYMENT GUARANTEE PROGRAMME

Badiga Shri Ramakrishna;Manvendra Singh Shri ;Patil Smt. Rupatai Diliprao Nilangekar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is planning to launch a National Rural Employment Guarantee Programme to ensure 100 days of employment to each member of a rural family;
- (b) if so, the details thereof and the manner in which it is different from the present schemes;
- (c) the funds proposed to be earmarked therefor;
- (d) the number of districts and families likely to be covered thereunder, State-wise; and
- (e) the steps taken for its effective implementation?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

- (a) The National Rural Employment Guarantee Bill (NREGB), 2004, was introduced in the Parliament on 21.12.2004. The Bill aims to provide for atleast 100 days of guaranteed wage employment in every financial year to rural poor households whose adult members volunteer to do unskilled manual work.
- (b) The NREG Bill, 2004 provides legal guarantee for atleast 100 days of employment in a financial year to eligible rural poor households for the first time.
- (c),(d)&(e):- The Bill has not yet been passed by the Parliament. Hence, it is not possible to indicate the financial allocations, coverage and steps for its implementation at this stage.